

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 334 OF 2017

Dated: 26th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Assam Power Distribution Company Ltd. Appellant(s)

Versus

ONGC Tripura Power Company Ltd. Respondent(s)

Counsel for the Appellant(s) : Avijit Roy

Counsel for the Respondent(s) : Surabhi Pandey for R1

ORDER

List the matter for hearing on **04.12.2019**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK